GOVERNMENT OF INDIA MINISTRY OF STEEL

LOK SABHA UNSTARRED QUESTION NO. 1729 FOR ANSWER ON 13/12/2023

NATIONAL STEEL POLICY

1729. DR. VISHNU PRASAD M.K.: SHRI T.R.V.S. RAMESH:

Will the Minister of STEEL be pleased to state:

- (a) whether the country has a National Steel Policy which projects crude steel capacity of 300 million tonnes (MT), production of 255 MT and a robust finished steel per capita consumption of 158 kgs by 2030-31;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government to adhere to the same?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF STEEL

(SHRI FAGGAN SINGH KULASTE)

(a)&(b): Yes, Sir. Government of India has notified National Steel Policy, 2017 which envisages development of a technologically advanced and globally competitive steel industry that provides environment for attaining self-sufficiency in steel production by providing policy support and guidance to steel producers. National Steel Policy covers all aspects of steel sector such as steel demand, steel capacity, raw material security, infrastructure and logistics, Research & Development (R&D) and energy efficiency.

Overall projections of domestic crude steel capacity, production and per capita finished steel consumption value envisaged in the National Steel Policy (NSP), 2017 are shown below:-

S.No.	Parameter	Projections (2030-31)
1	Total crude steel capacity	300 mt
2	Total crude steel demand/ production	255 mt
3	Per capita finished steel consumption in kgs	158 kgs
Source: National Steel Policy(NSP), 2017		mt= million tonnes

- (c): Steel is a de-regulated sector, Government acts as a facilitator, by creating conducive policy environment for development of the steel sector. Towards achieving the desired projections of National Steel Policy, 2017, the measures taken include the following: -
 - Notification of Domestically Manufactured Iron & Steel Products (DMI&SP)
 Policy to provide preference to domestically manufactured iron and steel
 products in Government Procurement.
 - ii. Notification of Steel Scrap Recycling Policy to enhance the availability of domestically generated scrap.

Contd....

- iii. Notification of Steel Quality Control Orders to prevent manufacturing and import of nonstandardized steel and to make available quality steel products to the public at large.
- iv. Adjustments in Basic Custom Duty on steel products and raw materials along with calibration of trade remedial measures like Anti-dumping duty (ADD), Countervailing Duty (CVD) on certain steel products to enhance competitiveness of India's steel sector.
- v. Production Linked Incentive (PLI) Scheme for specialty steel to promote the manufacturing of 'Specialty Steel' within the country.
- vi. Engagement with various stakeholders including industry association and leaders of domestic steel industry to address their issues by the concerned Ministries/ Departments of the Central Government and State Governments.
- vii. Interaction with various Ministries/Departments of the Government and other stakeholders for enhancing steel usage in Infrastructure, housing and manufacturing sector.
